

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA):

(a) No, Sir.

(b) to (d). Does not arise.

[English]

Fish Development Projects in Orissa

8059. SHRI RAVI NARAYAN PANI: Will the Minister of AGRICULTURE be pleased to state:

(a) the details of fisheries development projects in Orissa and the profit earned by them during the last two years:

(b) whether Government propose to set up new fisheries development projects in Cuttack; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA):

(a) The projects under implementation for fisheries development in Orissa with the Central assistance during 7th Plan were motorisation of traditional craft, introduction of improved beach landing craft for small fishermen, construction of fishery harbours, construction of fishing jettis, Fish Farmers' Development Agencies, Brackishwater Fish Farmers' Development Agencies, and Integrated Brackish-water Fish Farms Development Programmes. The projects mentioned above envisage assistance to fish farmers/fishermen, creation of infrastructural facilities and introduction of new technology for fish production in the State.

(b) and (c). The new fisheries development projects for implementation with Cen-

tral assistance during 8th Plan are yet to be finalised.

Purchase of Phosphoric Acid from Morocco

8060. SHRI ERA ANBARASU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a Moroccan firm has filed a case against the Government of India for more than 200 crores of rupees as damages for non purchase of phosphoric acid:

(b) if so, the details thereof; and

(c) at what stage the case stands at present?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA):

(a) to (c). On 13.9.89, Indian Farmers Fertilizers Cooperative Limited (IFFCO) – the then coordinating agency for the import of phosphoric acid—received, on behalf of the user companies, a notice of suit from the International Chamber of Commerce—International Court of Arbitration, Paris, filed by Morocco Phosphate, Morocco claiming damages of US 160.474 million on the ground that huge losses were incurred by the OCP Morocco due to cancellation of a contract for supply of phosphoric acid by India. The case has since been withdrawn by OCP, Morocco and as at present there is no suit pending against India by OCP Morocco in respect of the purchase of phosphoric acid.

Solution of Problems of Jummas

8061. SHRI Y.S. RAJA SEK HAR REDDY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Jumma leaders of the

Chittagong Hill tracts in Bangladesh have expressed a desire for tripartite talks involving the Governments of India, Bangladesh and Jumbas representatives for evolving a long-term solution to the problems facing by them; and

(b) if so, Government's reaction thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) Yes, Sir. Some representatives of the tribal population of the Chittagong Hill Tracts in Bangladesh (sometimes referred to as the Jumma people) have expressed a desire for tripartite talks involving the Governments of India and Bangladesh and tribal representatives for evolving a long term solution to the problems facing them.

(b) The Government believe that it is the responsibility of the Bangladesh Government to take the necessary steps to create the conditions which will enable the tribals to live in peace and security in the Chittagong Hill Tracts, and, for the tribals in refugee camps in India, to return voluntarily to their homes at the earliest.

Setting up of Committee to Examine Activities of J&K and Punjab Terrorists

8062. SHRI KUSUMA KRISHNA MURTHY:
SHRI P. NARSA REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have set up a high level committee to examine and act on the intelligence information relating to the activities of terrorist groups in Punjab and Jammu and Kashmir; and

(b) if so, its composition and other details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). No Sir. However, an Inter-Ministerial Advisory Group constituted to assess the developing situation in certain troubled areas including Punjab and J&K on a regular basis to evolve ideas and suggestions regarding the Government's responses and line of action from time-to-time.

Meetings of the Advisory Group are attended by senior officers of the Cabinet Secretariat Home, Defence and Foreign Ministries and of Intelligence Agencies.

Disbanding of Telecom Commission

8063. SHRI HARMOHAN DHAWAN: Will the Minister of COMMUNICATIONS be pleased to state whether there is any proposal to disband both the Telecom Commission and C-DOT and create altogether a new organisation?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): No, Sir.

[Translation]

Purchase of Books of Jawahar Lal Nehru by Indian Missions Abroad

8064. SHRI BRIJ BHUSHAN TIWARI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of copies of selected works of Late Prime Minister Jawahar Lal Nehru and his other books purchased by Indian Missions abroad during the last five years; and

(b) the total expenditure incurred thereon?